## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

## O.A No. 4182/2015 M.A 738/2016

New Delhi this the 26<sup>th</sup> day of February, 2016

Hon'ble Mr. Justice M. S. Sullar, Member (J) Hon'ble Mr. K. N. Shrivastava, Member (A)

Shri Dushyant Singh Age about – 33 years S/o. Sh. Bijendra Singh CRA Under DMRC Ltd R/o. F-32, Jyoti Nagar Extension Gali No. 7, Shadara, Delhi.

.....Applicant

(By Advocate: Ms. Meenu Mainee)

Versus

Lt. Governor: through

- Chief Secretary, Government of NCT, Delhi Delhi Sectt., Delhi.
- Managing Director
  DMRC Ltd
  13, Barakhamba Road,
  New Delhi.
- Deputy General Manager (HR)/O&M DMRC Ltd Dwarka Sector-21 Delhi Metro Station, New Delhi.
- Asstt Manger
  (Line-3C)
  Pragati Maidan
  DMRC, New Delhi.

....Respondents

(By Advocate : Mr. V. S. R. Krishna)

## ORDER (ORAL)

## Justice M. S. Sullar, Member (J)

At the oral request of learned counsel for the applicant, the hearing in main O.A No. 4182/2015 is pre-poned and is taken on today's board of this Bench.

- 2. At the very outset the learned counsel intends to withdraw the main O.A and M.A 738/2016 to enable the applicant to file a fresh O.A with better particulars.
- 3. Therefore, the main O.A is hereby dismissed as withdrawn with aforesaid liberty as prayed for. No costs.

(K. N. Shrivastava) Member (A) (Justice M. S. Sullar) Member (J)

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